

C. A. T. Bench, JAIPUR

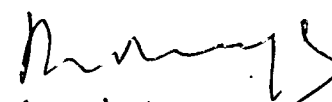
Date of Order

Orders M P 240/93

13.9.93

Mr. U.S. Garg - Counsel for petitioner
Mr. Sundara Singh - Counsel for respondent 15

The M.P. is disposed of by a
Separate order in R.P. No. 44/93.


(B.B. Mahajan)
M(A)


(D.L. Mehta)
V.C.

Recd. by
7/9/93
M.P.
S.S. Singh
K/P

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Date 21.9.93

